

(d) Regular posts in various Departments of refugee camps are being filled up from amongst ex-servicemen as well as others, who have necessary qualifications satisfying job requirements.

**SHRI SAMAR GUHA :** May I know how many of them have been employed on a voluntary basis? Since they can manage their own affairs of rehabilitation, may I know how many of them have been given self-management in these different schemes?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) :** So far as the internal management of the camp is concerned, if somebody volunteers for the sake of sanitation and other things, certainly such voluntary service is taken from him. But the question asks about employment in construction, management and administration. Only doctors, nurses and para medical staff get employment on daily basis and they are paid something. As the main reply has made clear, they are foreigners in that sense and, therefore, regular employment is not possible.

**SHRI SAMAR GUHA :** There are thousands and thousands of able-bodied youngmen. Could they not be given self-employment on a voluntary basis?

**SHRI R. K. KHADILKAR :** The camps are constructed at distant places and once the camps are ready the refugees are shifted to that camp. So, at the time of construction we are not in a position to avail of their services. This is the position. As I said, for medical and similar services they are taken on an *ad hoc* basis, wherever they are available.

#### WRITTEN ANSWERS TO QUESTIONS

##### Plan for Deep Sea Fishing in Public Sector and suitability of Trawlers therefor

\*995. **SHRI D. K. PANDA :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have any plan to start deep-sea fishing in the public sector and if so, the salient features thereof ; and

(b) the kind of trawlers considered proper for large scale operations in deep-sea fishing ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) :** (a) and (b). The State Governments of Kerala and Mysore have established public sector undertakings for commercial exploitation of marine fisheries including deep sea fisheries. The Central Government has a deep sea fishing organisation which conducts exploratory surveys for location of fishing grounds and experimental fishing in located grounds. Twenty-three vessels are being acquired, mostly from indigenous ship-building yards, for strengthening this organisation. The Indo-Norwegian Project at Cochin also has some vessels engaged in survey of deep sea resources.

There is a wide variety of designs for deep sea fishing vessels. These include trawlers for fishing of sea-bottom dwelling species like shrimp, purseiners for surface shoaling species like sardines and mackerel, gillnetters for pomfrets, long-liners for tune, etc. Vessels may also be designed for more than one technique of fishing. In, India, the concentration of effort at present is on trawling. Various designs of trawlers have been used in other countries. Of these, stern trawlers and out-rigger trawlers are considered suitable. A design of a 57-ft. trawlers has been developed in the country. Under a scheme of limited import, larger trawlers upto about 108-ft. in length are expected to be acquired for commercial fishing, and these will provide proto types on the basis of which designs specially suitable for use under local conditions can be developed.

##### Expansion of the Scope of Agreement with G. D. R. Government for return of RS-09 Tractors

\*998. **SHRI N. K. SANGHI :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether negotiations have been held with the Government of German Democratic Republic to expand the scope of the Protocol signed with German Democratic Republic Suppliers on the 21st February, 1971 about RS-09 Tractors to cover all the 2,000 tractors supplied by them and found defective ; and

(b) if so, the outcome thereof ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI**